

such area is eligible for payment of indemnity depending upon the short-fall in the yield and the sum insured (which is 150% of the loan amount).

[English]

Effect of Tourism in Goa

2975. SHRI MURLIDHAR MANE : Will the Minister of TOURISM be pleased to state :

(a) whether any anti-tourist sentiment is prevailing in Goa and if so, the reasons therefor ;

(b) whether there is increase in use of drugs in Goa ; and

(c) if so, the action proposed to be taken in this regard ?

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI) :

(a) According to the State Government, there is no general anti-tourist sentiment prevailing in Goa.

(b) and (c). Use of drugs is a general problem and not directly related to tourism. However, the State Government is taking strict measures under the applicable laws to control the use of drugs in the State.

Per Capita Availability of Pulses

2976. SHRI V. SOBHANADREESWARA RAO : Will the Minister of AGRICULTURE be pleased to state the per capita availability of pulses in the country during the years 1950, 1960, 1970, 1980 and 1985 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : The per capita net availability of pulses in the country is as under :

Year	Per Capita Net Availability (In grams/day)
1951*	60.7
1960	65.5
1970	51.9
1980	30.9
1985	38.1

* The figure for 1951 corresponds to the production of pulses in 1950-51.

Payment of EPF dues to Retired Employees in Ahmedabad

2977. SHRI HAROOBHAI MEHTA : Will the Minister of LABOUR be pleased to state :

(a) the number of employees in Ahmedabad who have not been paid their Provident Fund dues despite a lapse of three months or more after their retirement/closing of their place of employment ;

(b) the reasons for non-payment of dues ;

(c) the total amount of E.P.F. dues payable to such employees and the particulars of the establishments to which they belonged ; and

(d) the steps initiated by Government to ensure payment of the EPF dues to these employees without further delay ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) to (d). The requisite information is being collected and will be laid on the Table of Lok Sabha in due course.

Foodgrains Production

2978. SHRIMATI USHA CHAUDHARY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have selected 169 potential districts in the country to make up the shortfall in targetted foodgrains production ;

(b) if so the details thereof and the States where these are located ; and

(c) the criteria adopted for their selection ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) Yes, Sir.

(b) The Task Force appointed by the Prime Minister as a result of mid-term appraisal had identified 169 districts in 14 States which are, Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Raja-

sthan, Tamil Nadu, Uttar Pradesh and West Bengal for launching the Foodgrain Production Thrust Programme. The food crops included under this Programme are rice in 106 districts, wheat in 72 districts, maize in 28 districts, Arhar in 20 districts and gram in 28 districts.

(c) The criteria for selection of these districts were (i) Soil & rainfall condition, (ii) Irrigation water availability, (iii) Technological Packages available, (iv) existing levels of production, and (v) possibility of increasing the consumption of inputs like fertiliser and High Yielding Varieties Seeds.

**EPF dues against Textile and other units
in Ahmedabad**

2979. SHRI HAROOBHAI MEHTA : Will the Minister of LABOUR be pleased to state :

(a) the number of textile and other units in Ahmedabad which have not paid Employees Provident Fund dues ;

(b) the number of units which have failed to pay the employees' share deducted by them from their wages to the Employees Provident Fund Organisation ; and

(c) the steps taken by Government under the Employees Provident Fund and Miscellaneous Pensions Act, 1982 and the IPC against the offending employers ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) to (c). The requisite information is being collected and will be laid on the Table of Lok Sabha in due course.

Floating Tourist Lodge at Sunderbans

2980. SHRI SANAT KUMAR MANDAL : Will the Minister of TOURISM be pleased to state :

(a) the progress made in the setting up of the proposed floating tourist lodge in the Sunderbans area of West Bengal to attract more tourists ; and

(b) if no progress has been made, the reasons therefor and the stage at which the project stands at present ?

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM

(SHRIMATI MOHSINA KIDWAI) : (a) The Government of West Bengal was asked to revise the proposal for setting up of the floating tourist lodge in Sunderbans. The reply of the Government of West Bengal is still awaited.

(b) Does not arise.

**Development of Thankasserry Fishing
Harbour**

2981. SHRI SURESH KURUP : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Kerala Government has submitted any proposal to Union Government for the development of Thankasserry Fishing Harbour ;

(b) if so, the details thereof ; and

(c) the reaction of Government regarding this project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) Yes, Sir.

(b) The fishing harbour estimated to cost Rs. 1970 lakhs is expected to provide harbour facilities for the operation of about 1720 traditional craft.

(c) Government of Kerala have been requested to send the revised implementation schedule for taking further action by the Government of India.

FAO Aid for Agriculture Sector

2982. SHRI K. RAMAMURTHY : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of projects aided by the Food and Agricultural Organisation and the stages of their implementation ;

(b) the progress made in the implementation of FAO aided massive afforestation programme in Madhya Pradesh and the establishment of a modern soyabean processing facility in the country ; and

(c) whether FAO is also assisting in shrimp-culture and meat industry, if so, the